Title: Urged the Central Government to take measures for purchasing paddy by the Food Corporation of India (FCI).

MR. SPEAKER: Now the House will take up 'Zero Hour'. Shri Bhan Singh Bhaura.

...(Interruptions)

SARDAR BUTA SINGH (JALORE): Mr. Speaker, Sir, they are misleading the House. ...(Interruptions)

1206 hours

(At this stage, Sardar Buta Singh and some other hon. Members came and

stood on the floor near the Table.)

MR. SPEAKER: Now the House will take up 'Zero Hour'. Shri Bhan Singh Bhaura.

...(Interruptions)

SHRI BHAN SINGH BHAURA (BHATINDA): Mr. Speaker, Sir, I would like to draw the attention of the Government to a very important matter. The Food Corporation of India has decided recently not to purchase paddy during current season. ...(Interruptions) This unfortunate decision will affect the farmers in paddy growing areas particularly in Punjab very badly. Already a large number of marginal farmers had to resort to distress sell. In the absence of the FCI in the market, the price of paddy has already started falling and peasants are getting not even the cost price, which will ruin them. Therefore, I urge upon the Central Government to take measures so that the FCI comes out with a proper plan to purchase paddy, arrest the falling price level and thus save millions of our poor peasants. ...(Interruptions)

MR. SPEAKER: You asked for 'Zero Hour'. I am taking up 'Zero Hour' now, but you are not allowing that also. What is this?

...(Interruptions)

1208 hours

The Lok Sabha then adjourned till Fourteen of the Clock.

(p/1400/rpm/ss)

1401 hrs.

लोक सभा चौदह बजकर एक मिनट पर पुनः समवेत हुई।

(उपाध्यक्ष महोद्य पीठा्सीन हुए)

श्री माध्वराव (सिंधिया (गुना) : उपाध्यक्ष महोद्य, यह बहुत महत्वपूर्ण प्रश्न है।…(<u>व्यवधान</u>)

उपाध्यक्ष महोद्य : प्लीज, सिंधिया जी बैठिए।

...(व्यवधान)

श्री माधवराव सिंधिया (गुना) : उपाध्यक्ष महोदय, यह बहुत गंभीर विाय है। समझ में नहीं आता कि सरकार भयभीत होकर…(व्यवधान)

उपाध्यक्ष महोद्य : श्री प्रियरंजन दासमुंशी।

...(<u>व्यवधान</u>)

श्री उत्तमराव दिकले (नासिक) : उपाध्यक्ष महोदय, नियम 377 के अधीन विायों को सदन में उठाने की अनुमित दी जाए।…(<u>व्यवधान</u>)

^{*} Not Record

(इस समय श्री कांतिलाल भूरिया तथा कुछ अन्य माननीय सदस्य सभा पटल के निकट

फर्श पर खड़े हो गए।)

उपाध्यक्ष महोद्य: कृप्या आप लोग अपनी-अपनी सीट पर जाएं। मैं आपको बोलने के लिए सम्य दूंगा।

...(व्यवधान)

(q1/1405/rjs-lh)

उपाध्यक्ष महोद्य: मैं आप सबको बुलाऊंगा।

...(व्यवधान)

उपाध्यक्ष महोद्य: कालिंग अट्रैंशन के बाद में आप सबको बुलाऊंगा।

...(व्यवधान)

उपाध्यक्ष महोद्य : आप अपनी ्सीट पर वापिस जाइये।

...(व्यवधान)

उपाध्यक्ष महोद्य : मैं आपको भी सुन्गा।

...(व्यवधान)

उपाध्यक्ष महोद्य : मैं मिनि्स्टर साह्ब का भी रेस्पा्ंस सुनूंगा।

...(व्यवधान)

MR. DEPUTY SPEAKER: Please go back to your seats.

...(Interruptions)

SHRI P.H. PANDIYAN (TIRUNELVELI): Sir, allow me to read out the matter under rule 377 in my name. ...(Interruptions)

MR. DEPUTY SPEAKER: Shri Pandian, how can I allow you? First, let the hon. Members go back to their seats. I will call you later.

...(Interruptions)

SHRI P.H. PANDIYAN (TIRUNELVELI): Sir, you kindly allow me to lay it on the Table. ...(Interruptions)

MR. DEPUTY SPEAKER: The House stands adjourned to meet again tomorrow at 11 a.m.

1405 hours

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, August 9, 2000/Sravana 18, 1922 (Saka).